

Nomination of cases by Hon'ble The Chief Justice on 27/07/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ A – 48497/2011	Hon. Rakesh Tiwari, J.	S.C.A. Section on 28/07/2015
2	CrI. A. - 2811/2008	Hon. S. K. Gupta, J.	S.C.A. Section on 28/07/2015
3	Writ A – 42994/2014 (Correction Application)	Hon. Arun Tandon, J.	Writ A-II Section on 28/07/2015
4	Writ C – 37712/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 27/07/2015
5	Writ C – 40666/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 27/07/2015
6	Writ C – 39608/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 27/07/2015
7	Writ C – 40083/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 27/07/2015
8	Writ C – 37130/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 27/07/2015
9	Writ C – 40557/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 27/07/2015
10	Writ C – 39258/2015	Hon. Rakesh Tiwari, J.	Court no. 32 on 27/07/2015
11	Writ C – 39259/2015	Hon. Rakesh Tiwari, J.	Court no. 32 on 27/07/2015
12	Spl. A. Defective – 499/2015	Hon. Rajes Kumar, J.	Computer Fresh Section on 27/07/2015
13	Writ A – 716/2015 (Modification Application)	Hon. Dilip Gupta, J.	Writ A-II Section on 28/07/2015
In DB as a member			
14	CrI. A. (U/S 372) – 411/2013	Hon. Bachchoo Lal, J.	Govt. Appeal Section on 28/07/2015
15	CrI. A. (U/S 372) – 17/2014	Hon. Raghavendra Kumar, J.	Govt. Appeal Section on 28/07/2015
16	CrI. A. - 5706/2008	Hon. V. P. Pathak, J.	CrI. A. Section on 28/07/2015
17	CrI. A. - 318/2012	Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 28/07/2015
Bench Comprising			

18	Writ C – 57585/2013 (Modification Application)	Hon. Arun Tandon, J. and Hon. Vipin Sinha, J.	Writ C-II Section on 28/07/2015
Hon....., J.			
19	Bail – 25939/2014 with Bail – 12175/2014 with A482 – 33101/2014	Hon. Ramesh Sinha, J. (both cases)	Bail Section on 28/07/2015
20	CrI. A. - 3000/2003	Hon. Mohd. Tahir, J.	CrI. A. Section on 28/07/2015
21	A227 – 3470/2015	Hon. B. Amit Sthalekar, J.	Court no.59 on 27/07/2015
22	A482 – 19616/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 27/07/2015
23	A482 – 21108/2015	Hon. Manoj Misra, J.	Computer Fresh Section on 27/07/2015
Appropriate Court dealing with such matters			
24	Writ A – 32070/2003	Appropriate Court dealing with such matters	S.C.A. Section on 28/07/2015
25	Writ A – 42908/2011	Appropriate Court dealing with such matters	Writ A-II Section on 28/07/2015
26	CrI. W. P. - 17896/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 27/07/2015
27	A482 - 20835/2015	Appropriate Court dealing with such matters	Listing Section on 27/07/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
28/07/2015